



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00916/2020**

Chandigarh, this the 25<sup>th</sup> of November, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Nand Singh, aged about 52 years, working as Sweeper S/o Sh. Dara Singh.
2. Prithi Pal, aged about 49 years, working as Labourer, S/o Sh. Ram Jas Pal
3. Hardayal Singh, Labourer (now deceased) S/o Sh. Hazara Singh through his wife Smt. Lakhwinder Kaur aged about 57 years.
4. Randhir Singh, aged about 49 years, working as Labourer S/o Sh. Dara Singh.
5. Dalip Singh, aged about 45 years, working as Sweeper S/o Sh. Hans Raj.
6. Phool Chand, aged about 50 years, working as Labourer S/o Sh. Ram Harak.
7. Ram Kumar, aged about 50 years, working as Mali s/o Sh. Mahadev.
8. Variyam Singh @ Waryam Singh, aged about 53 years, working as Sweeper S/o Sh. Harwel Singh.
9. Dalbara Singh, aged about 51 years, working as Attendant S/o Sh. Gurnam Singh.
10. Jarnail Singh, aged about 57 years, working as Sweeper S/o Nek Singh
11. Narinder Singh, aged about 57 years, working as Helper S/o Sh. Raj Kumar
12. Lachhman Singh, aged about 53 years, working as Helper S/o Sh. Prem.
13. Kaka Singh, aged about 52 years, working as Sweeper S/o Sh. Jagar.
14. Jeet Bahadur, aged about 42 years, working as Sweeper S/o Sh. Ram Bahadur.
15. Kishore Kumar, aged about 53 years, working as Labourer S/o Sh. Om Prakash.
16. Tilak Raj, aged about 49 years, working as Labourer S/o Sh. Sunder Lal.
17. Varinder Prashad, aged about 45 years, working as Bearer, S/o Sh. Parmanand Pant.



18. Barinder Sahi, aged about 47 years, working as Bearer, S/o Sh. Dujman.
19. Rakesh Singh, aged about 43 years, working as Bearer, S/o Sh. Sriham Singh
20. Naresh, aged about 50 years, working as Sweeper, S/o Sh. Phullu Ram.
21. Garib Das aged about 49 years working as Bearer, s/o Sh. Mangal.

All working in the office of Senior Executive Director, sports Authority of India, Netaji Subhash Institute of Sports, Patiala – 147001.

**....Applicants**

(BY: Mr. Sanjeev Pandit, Advocate)

**Versus**

1. Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate Lodhi Road Complex, New Delhi through its Director General, - 11003.
2. The Executive Director, Sports Authority of India, Netaji Subhash Institute of Sports, Patiala- 147001.

**... .Respondents**

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. A prayer in this O.A. is for issuance of a direction to the respondents to grant benefit of additional increment w.e.f. 01.01.2006 in view of DOP&T notification dated 19.03.2012 which has been adopted by Sports Authority of India vide letter dated 27.03.2012.
2. Heard Mr. Sanjeev Pandit, learned counsel for the applicants. He, at the very outset, submitted that the applicants, before approaching this Court, filed a representation dated 04.03.2020 (Annexure A-10) to the



respondents which is pending consideration. Therefore, he made a statement at the bar that the applicants will be satisfied if a direction is issued to the respondents to consider and decide their representation within a specified time frame.

3. Considering the limited prayer made on behalf of the applicants, we dispose of the O.A., in limine, by directing the Competent Authority amongst the respondents to consider and decide the indicated representation (Annexure A-10) of the applicants in accordance with law by passing a reasoned and speaking order within a period of four months from the date of receipt of a copy of this order. A copy of the speaking order be duly communicated to the applicants.
4. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. M.A. No. 060/01313/2020 also stands disposed of. No costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

Place: Chandigarh  
Dated: 25.11.2020

'mw'

**(SANJEEV KAUSHIK)**  
**Member (J)**